

V Addl. District and Sessions Court, Tiptur
Cause list on 08.06.2020

MORNING SESSION

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	R.A.10037/2017	Dayananda V/s S.T.Susheela & others	Respondent arguments	Mallikarjunaiah.B
2	O.S.10001/2018	Shadaksharaiah V/s Shivappa & another	Hearing	Ramaswamy Iyengar.K.S
3	P & Sc.10002/2018	Shadaksharappa & another V/s Nil	Arguments	Ramaswamy Iyengar.K.S Lakshman.H
4	P & Sc.10014/2018	S.Ramesh V/s Nil	Arguments	Ajay.B.N
5	P & Sc.10016/2018	Ajay V/s Nil	Arguments	Nagabhushan.T.N
6	S.C.10001/2019	State by Tiptur Town Police V/s Nagaraju	Hearing	Public Prosecutor
7	S.C.10006/2019	State by Honnavalli Police V/s Gangadhara & others	Hearing	P.P Krishnamurthy.B.G

8	CrI.A.10012/2018	Shivaiah & another V/s State by Turuvekere Police	Arguments	Sathish.B Public Prosecutor
9	CrI.A.10017/2018	Jakeer Pasha V/s State by Huliya Police	Arguments	Sathish.B
10	CrI.R.P.10027/2018	Vijayakumar V/s Nanjegowda @ Rajanna	Arguments	Krishnamurthy.B.G
AFTERNOON SESSION				
11	CrI.A.10030/2018	Mohammad Khaleed @ Khaleed V/s State by Tiptur Town Police	Arguments	Sathish.B Public Prosecutor
12	CrI.A.10031/2018	Mohammad Khaleed @ Khaleed V/s State by Tiptur Town Police	Arguments	Sathish.B Public Prosecutor
13	CrI.A.10032/2018	Mohammad Khaleed @ Khaleed V/s State by Tiptur Town Police	Arguments	Sathish.B Public Prosecutor
14	CrI.R.P.10005/2019	Dr. V.H.Geetha V/s The Income Tax Department	Arguments	Ajay.B.N
15	CrI.R.P.10006/2019	H.J.Kalpna Jagdeesh V/s The Income Tax Department	Arguments	Ajay.B.N

16	Crl.R.P.10007/2019	H.J.Kalpana Jagdeesh V/s The Income Tax Department	Arguments	Ajay.B.N
17	Crl.A.10001/2019	N.Ravi Prasad V/s T.N.Suresh	Arguments	Shashikumar.R M.B.V
18	Crl.R.P.10015/2019	K.R.Sathish V/s K.M.Mamatha & another	Arguments	Nataraju.M.C Basavaraja.T
19	Crl.Misc.10097/2020	Dayananda.M & others V/s State by Huliya Police	Arguments	K.C.Vishwanath Public Prosecutor
20	Crl.Misc.10125/2020	Girish V/s State by Handanakere Police	Arguments	G.Nagaraja Public Prosecutor

Date: 06.06.2020

Place: Tiptur

Sd/-
V Addl. District and Sessions, Judge
Tiptur.

Senior Civil Judge and JMFC Court, Tiptur**Cause list on 08-06-2020****Morning session**

Sl. No	Case No.	Parties Names	Stage	Advocate Name
1	RA 61/2017	Manjukumar V/s Lakshmiddevamma	Arguments	TKU
2	RA 62/2017	Shivagangamma V/s Deveeramma	Arguments	KSRI
3	RA 65/2017	Shankaranayaka V/s The Chief Secretary	Arguments	BGC
4	RA 67/2017	Ramakrishnaiah V/s Rajanna	Arguments	SS
5	RA 68/2017	Mallikarjunaiah V/s Laxmamma	Arguments	MRG
6	RA 69/2017	G.N. Vishwanath V/s T. Sudha	Arguments	KSRI
7	RA 70/2017	Yallamma V/s R Nagendra Kumar	Arguments	BGC
8	RA 71/2017	M.D Srinivasa Murthy V/s Basavaraju	Arguments	LH
9	RA 73/2017	Shivashankar V/s Shivashankarappa	Arguments	SS
10	RA 74/2017	Nanjamari V/s Shankarappa	Arguments	UTK

Senior Civil Judge and JMFC Court, Tiptur**Cause list on 08-06-2020****Afternoon session**

Sl. No	Case No.	Parties Names	Stage	Advocate Name
11	RA 76/2017	Ningappa V/s Rangamma	Arguments	KSRI
12	RA 78/2017	Prabhuswamy V/s Siddaramakka	Arguments	SNN
13	RA 79/2017	K.O.Dhanalakshmi V/s General Manager	Arguments	BGK
14	RA 80/2017	Rajeshwari V/s M.S. Veerupakshaiah	Arguments	TNN
15	RA 81/2017	Rajeshwari V/s B.N. Anitha	Arguments	TNN
16	RA 82/2017	Rajashekaraiah V/s T Ravisha	Arguments	KSS
17	RA 83/2017	T Sudha V/s N.K. Swamy	Arguments	FK
18	RA 84/2010	Jagadeesha V/s Dhanalakshamma	Arguments	UTK
19	RA 86/2017	P.Marulasiddamma V/s General Manager, South western Railway, Hubli	Arguments	BGK
20	RA 88/2017	B.N. Nagaraja Rao V/s General Manager	Arguments	NVS

Place: Tiptur
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Sd/-
Senior Civil Judge and JMFC, Tiptur.

Prl. Civil Judge and JMFC Court, Tiptur

Cause list on 08-06-2020

Morning session

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 251/2016	Vedhavathi and another V/s Drakshayanamma and another	For arguments	KSS / MD
2	OS 241/2018	M.K Padhama V/s Puttamma and others	For arguments	MRG / HL
3	OS 27/2016	Lakshmaiah V/s Dasappa and others	For arguments	HL / TVS
4	OS 127/2019	I.M Vedamurthy V/s The City Municipal Council represented by its the commissioner, CMC, Tiptur Town	For hearing	TKU / MBK
5	OS 67/2019	Shivanna V/s Ramesh	For hearing	HCR / SS
6	OS 23 /2019	Somashekaraiah V/s Shivakumar	For hearing	BKC / KLA
7	OS 15/2019	Mallikarjunaiah V/s Ravikumar	For hearing	TKU / KNG
8	Cmis 443/2016	Asha V/s Venkatesh	For Hearing	BGK / BSS
9	Cmis 151 / 2017	Sumoto by Court V/s V.Nagaraju	For hearing	KSS
10	CC 209/2016	Basavarajappa V/s M.A. Nuthana	For arguments	G.R.M / CV

Afternoon session

11	O.S. 107/2015	Sowbhagyamma and others V/s Vishalakshamma	For hearing	KSRI / SS
12	OS 211/2013	I.C Swamalingaraju V/s Hemavathi and another	For arguments	KSRI / TKU / MBK
13	EX 58/2019	N. Sujatha and another V/s Basavaraju and another	For hearing	HSK / KSRI
14	FDP 11/2018	Nagarathnamma V/s Shankamma	For hearing	TKU / KSRI
15	OS 445/2015	Prema V/s Gangamma	For hearing	NRR / GSM
16	OS 152/2016	Sudhakar V/s Shanthamma and others	For hearing	GRM / MRG
17	OS 205/2012	Bhuvaneshvari Education Society V/s S.L Kappanaswamy	For argument	SVS / TKU / BCB
18	CC 1633/2014	Rural Police V/s Sridhara	For argument	APP / MCN
19	CC 287/2016	N.Ramesh V/s Umesh	For hearing	BR / JKK
20	CC 1681/2015	Town PS V/s Prasannakumar and another	For hearing	APP / HCR

Date: 06.06.2020

Place: Tiptur

Sd/-

Prl. Civil Judge & JMFC